

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 425
IB/1525/ND/2019

IN THE MATTER OF:

M/s Dynamic Security	...	Applicant
Versus		
M/s Ajit Automotive Services Pvt. Ltd.	...	Respondent

Under Section 9 of (IBC), 2016.

Order delivered on 15.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant in IA No. 4875/23 and for the respondent in IA No.
4009/20 : Ms. Riya Dhawan, Adv.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **14.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)